

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.109 of 2015

Dated : 17th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Baitarani Power Project Pvt. Ltd. ...Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1

Mr. R.K. Mehta for R.3, 8 & 9

Mr. Shashank Bajpai for R.2

ORDER

Issue notice. Mr. Rutwik Panda takes notice on behalf of Respondent No.1; Mr. R.K. Mehta takes notice on behalf of Respondent Nos. 3, 8 & 9 and Mr. Shashank Bajpai takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 14.09.2015. Dasti in addition is permitted.

List the matter on **14.09.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**